

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3073
ANSWERED ON:07.08.2015
Incentives to Leprosy affected People
Meena Shri Arjunlal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the allocation made and expenditure incurred on leprosy affected persons belonging to the Scheduled Castes and Scheduled Tribes category for their treatment during each of the last three years and the current year, State/UT-wise;

(b) whether the Government provides any incentive or other facilities to compensate the loss of wages to leprosy affected persons belonging to the Scheduled Castes and Scheduled Tribes category who undergo surgery in hospitals under the National Leprosy Eradication Programme (NLEP); and

(c) if so, the details thereof indicating the number of such beneficiaries and the amount provided for the purpose during each of the last three years and the current year, State/UT-wise?

Answer

(a): States/UTs-wise Grant-in-Aid released for leprosy affected persons belonging to the Scheduled Castes and Scheduled Tribes category during last one year and current year are at Annexure I and II. States/UTs-wise separate Grant-in-Aid for Scheduled Castes and Scheduled Tribes was not released during 2012-13 and 2013-14.

(b) & (c): Government is providing incentive to compensate loss of wages to all leprosy affected persons undergoing major reconstructive surgery in hospitals under National Leprosy Eradication Programme (NLEP).

Separate record for Scheduled Castes/ Scheduled Tribes is not maintained centrally because all the leprosy affected persons undergoing major reconstructive surgery in hospitals under NLEP are eligible for incentive.